

-of Maithon, Tilaiya, Konar and Bokaro who have asked for land in lieu of the land acquired; and

(b) if not, when Government is expected to allot land in their favour?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b) In the case of the Tilaiya and Konar Dams and the Bokaro Thermal Power Station all the displaced families who asked for land in lieu of the land acquired have been provided with land

In the case of persons displaced by the Maithon Dam, 159 families in the Dhanbad Sub-division opted for reclaimed land. The lands selected by these families were reclaimed by the DVC. Out of the area reclaimed, only about 128 acres have been accepted by these families in replacement of their old lands. In the Jamtara Sub-division, 498 displaced families opted for land. The families did not accept the sites offered by the Corporation and insisted on new sites selected by them. After prolonged discussion, the rehabilitation of these families was taken over by the Government of Bihar. It is understood from the State Government that so far 396.33 acres have been allotted for homestead and 'Bari' purposes and 1086.70 acres in replacement of 'Dhani' land. The remaining land is being reclaimed by the optees by manual labour.

#### Janata Express

3819. Shri R. C. Vyas: Will the Minister of Railways be pleased to state whether there is any proposal to convert the tri-weekly Janata Express service between Ahmedabad and Delhi into a daily service or for re-adjustment of its timings?

The Deputy Minister of Railways (Shri Shah nawas Khan): There is neither any proposal nor it is feasible, at present, to increase the frequency of Delhi-Ahmedabad Tri-weekly Janata Express trains, into a daily service, due to the non-availability of

spare line capacity on the Delhi-Rewari section and paucity of coaches and locomotives.

Prior to 1st April, 1959, No 32 Dn. Ahmedabad-Delhi Tri-weekly Janata Express train was leaving Ahmedabad at 10.55 hours, after the departure of No 2 Dn Ahmedabad-Delhi Mail train from there at 8.10 hours. With effect from 1st April, 1959, the former train has been scheduled to leave Ahmedabad at 6.35 hours, ahead of No 2 Dn Ahmedabad-Delhi Mail train leaving there at 8.10 hours, with a view to afford relief to the overcrowding on 2 Dn Mail train.

#### Rail Road Competition

3820. Shri R. C. Vyas: Will the Minister of Railways be pleased to state whether rail earnings have sustained any substantial financial loss consequent on the plying of private diesel goods and passenger bus services in the Western Railway Zone between Ajmer and Ratlam?

The Deputy Minister of Railways (Shri Shah nawas Khan): The matter is under investigation. The information will be laid on the Table of the Sabha as early as possible.

#### Mail Train Service

3821. Shri R. C. Vyas: Will the Minister of Railways be pleased to state

(a) whether there is any proposal to introduce a mail train service between Ajmer and Khandwa stations on the Western Railway; and

(b) if so, when?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) and (b) There is no proposal, at present, to introduce a Mail train between Ajmer and Khandwa nor is there any traffic justification for an additional train on the section. It is not possible to convert any of the existing trains into Mail or Express trains by withdrawal of stoppages from some stations, as these are necessary to meet the traffic

requirements and there will be protests from the travelling public of such stations.

**Soil Conservation in Bhakra Catchment Areas**

3822. **Shri Ram Krishan Gupta:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 946 on the 4th December, 1958 and state:

(a) whether State Governments have since submitted schemes for soil conservation in Bhakra catchment areas; and

(b) if so, whether the same have been approved?

**The Minister of Food and Agriculture (Shri A. F. Jain):** (a) Yes. Proposals for 3 Demonstration Centres each in the Himachal Pradesh and Punjab, estimated to cost Rs 10 lakhs during 1959-60, have been received

(b) They are expected to be sanctioned shortly

**Locomotive Component Parts Factory, Manduadih**

3823. { **Shri Ram Krishan Gupta:**  
**Shri Bhakt Darshan:**

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 164 on the 21st November, 1958 and state the further progress since made with regard to the construction of Locomotive Component Parts Factory at Manduadih?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** The construction of the Technical School, Basic Training Workshop and Apprentices Hostel has been completed. Building of staff quarters is in progress. Work on the main factory has been slowed down, because of uncertainty in availability of electric power.

**Overhead Bridge at Rajpura**

3824. { **Shri Ram Krishan Gupta:**  
**Shri Ajit Singh Sarhad:**  
**Sardar Iqbal Singh:**

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1381 on the 12th December, 1958 and state:

(a) whether Government have taken a final decision regarding the construction of an overhead bridge at the level crossing in Rajpura on the Grand Trunk Road; and

(b) if so, the nature of the decision taken?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) No, Sir. The question of providing an overhead bridge in lieu of the existing level crossing is still under consideration of the Government of Punjab

(b) Does not arise.

**Paying Guest Scheme**

3825 **Shri Ram Krishan Gupta:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 933 on the 12th December, 1958 and state the number of foreign guests accommodated so far in private families in Delhi?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** 53 (from 1st October, 1958 to 31st March, 1959).

**Execution of Welfare Scheme**

3826. { **Shri Ram Krishan Gupta:**  
**Pandit D. N. Tiwary:**  
**Shri Kadiyan:**

Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether it is a fact that Government have decided that welfare schemes under the Community programme should be executed through